NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 241/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: Ankit Vijaykumar Khandelwal V/s.

Vijay Auto Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

43 Adv. Rajesh Handelwal

alw
Adv. Hasmuch Ravana

ilb Juns Link
For Respondents No. 2,3,4 & 6

Petabloner ANKIT KHANDELWAL AVK

ORDER

MA 612/2017 in CP No. 241/241-242/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 12.12.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)